

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 155 of 2015 and 156 of 2015**

**Dated: 08<sup>th</sup> March, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**A.No. 155 of 2015**

**BSES Rajdhani Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan, Mr.Hasan  
Murtaza and Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Dhanjay Baijal and Mr. Nikhil  
Nayyar

**A.No. 156 of 2015**

**BSES Yamuna Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan, Mr.Hasan  
Murtaza and Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Dhanjay Baijal and Mr. Nikhil  
Nayyar

**ORDER**

Post the matter for further arguments on **05<sup>th</sup> May, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/kt